

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO. 83(ND) 2016

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
25.10.2017**

NAME OF THE COMPANY: Khanna Traders & Ors Vs. Scholar Publishing
House Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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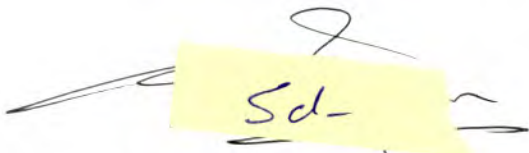
For the Petitioner (s) : Mr. Ankur Sood and Mr. Uday Bedi, Advocates

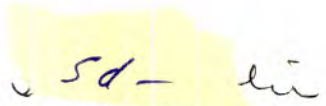
For the Respondent (s): Mr. Chirag Jamwal and Mr. Ajay K. Upadhyay,
Advocates

ORDER

Ld. Counsel for the Petitioner submits that he has filed a new CA vide
Diary No. 3633. The same has not been listed before us.

Re-notify this case for further consideration on 6th December, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)